

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1040 of 2020**

**In the matter of:**

**Mohd. Nazim Khan . ...Appellant**

**Vs.**

**Committee of Creditors of  
M/s International Trenching Pvt. Ltd. & Ors. ....Respondents**

**Present**

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate along with  
Mr. Nilotpal Shyam, Mohd. Nazim Khan (in person) &  
Ms. Babita Jain (CS).**

**For Respondents: Mr. Kunal Tandon, Ms. Richa Sandilya, for R-1 & 2.  
Ms. Deepika Bhugra Prasad, Mr. Dhananjaya Sud,  
Mr. Aditya Gauri, Mr. Amar Vivek, Mr. Gaurav Mitra &  
Ms. Shriya Raychaudhuri, for R-3.  
Hita Sharma, Advocate.**

**With**

**Company Appeal (AT) (Ins.) No. 1110 of 2020**

**In the matter of:**

**Mohd. Nazim Khan . ...Appellant**

**Vs.**

**HDFC Bank Ltd. & Anr. ...Respondents**

**Present**

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate along with  
Mr. Nilotpal Shyam, Mohd. Nazim Khan (in person) &  
Ms. Babita Jain (CS).**

**For Respondents: Mr. Kunal Tandon & Ms. Richa Sandilya, for R-1.  
Ms. Deepika Bhugra Prasad, Mr. Dhananjaya Sud,  
Mr. Aditya Gauri, Mr. Amar Vivek & Mr. Gaurav Mitra,  
for R-2.  
Ms. Shriya Raychaudhuri, for R-3.  
Hita Sharma, Advocate.**

**ORDER**  
**(Virtual Mode)**

**08.04.2021:** Heard Learned Counsel for the Appellant in Part.

Learned Counsel for the Respondents are present.

Further, arguments will be heard on behalf of the Learned Counsel for the Appellant on the next date of hearing.

List this matter for '**Hearing**' on **6<sup>th</sup> May, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*Sim/nn*